

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION


No. 16383 / Checker  
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 07 December, 2023

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

| Sl. No. | Name of the Judicial Magistrate First Class          | Present place of posting | Civil District |
|---------|--|--------------------------|----------------|
| 1.      | Shri Guru Prasad Dewangan, J.M.F.C., Khairagarh      | Khairagarh               | Rajnandgaon    |
| 2.      | Shri Shailesh Kumar Vashishtha, J.M.F.C., Dongargarh | Dongargarh               |                |
| 3       | Ku. Yogita Kunwar, J.M.F.C., Rajnandgaon             | Rajnandgaon              |                |

BY ORDER OF THE HIGH COURT

  
(Arvind Kumar Verma)  
Registrar General  
07.12.2023


Endt. No. 16384 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 07 December, 2023

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, **Rajnandgaon** *for information and necessary action.*
- 5) The Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The all Additional Registrar, High Court of Chhattisgarh, Bilaspur, *for information*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*

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- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 9) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 10) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 11) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 12) (1) Shri Guru Prasad Dewangan, J.M.F.C., Khairagarh (2) Shri Shailesh Kumar Vashishtha, J.M.F.C., Dongargarh and (3) Ku. Yogita Kunwar, J.M.F.C. Rajnandgaon, *for information & necessary action.*
- 13) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 14) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 15) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

  
(Arvind Kumar Verma)  
Registrar General  
07.12.2023